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## C.G.H.S. dispensaries in Ashok Vihar and Trinagar

1254. SHRI SHAMIM AHMED SID DIQA Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that distilled water is not available in C.G.H.S. dispensaries in Ashok Vihar and Tri Nagar, Delhi for the last six months; and
- (b) if so, what are the reasons therefor and what steps Government propose to take to remedy the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN. M. JOSHI): (a) and (b) Medical Store Depot CGHS could not procure Injection distilled Water due to fccrtain technical difficulties during the later period of 1983. M/s. Super Bazar also could not meet the demand at times, leading to occasional shortage of this item in these dispensaries. However, the dispensaries have recently received supply of this item.

## Manufacture of Aerated Water by the Delhi Gymkhana Club

1255. SHRI SURESH KALMADI: SHRI S. W. DHABE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Delhi Gymkhana Club manufactures aerated water;
- (b) whether this manufacturing activity is permissible as per the zoning laws;
- (c) whether it is covered under the Food Preservation Order and whether it fulfils all the provisions of F.P.O. an other food laws;
- (d) whether excise duty is paid by and if so, the details thereof, and what is its annual turnover?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY (MISS KUMUDBEN M. WELFARE JOSHI): (a) to (d) As per information available with the Government Delhi Gymkhana Club does manufacture aerated waters but they are not using any motive power in the actual manufacture of the sweetened aerated waters. As such the Club is exempt from taking out licence under the Fruit Products Order, 1955. The Club manufactures only 20 to 40 crates per day during the season only. The Ministry is not aware of the payment of excise duty by the Club.

to Questions

## Construction of a Railway Overbridge on Ganges

12156. SHRI' RAM BHAGAT PASWAN: Will the Minister of RAILWAYS be pleased to

- (a), whether Government have any proposal to construct a railway bridge over Ganges between Gulzar Bagh and Hazipur, for improvement of rail services between North Zone and other parts of the country;
- (b) whether it is a fact that it is a long pending public demand and that representations to this effect have been made; and
- (c)' whether Government have taken any action thereon and if so, what are the details thereof?

MINISTER OF THE RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) Pre to (c) Α liminary Engineering-cum-Trafnc Survey conducting the techno for feasbility of а rail bridge on the Ganges near Patna is in progress. A final decision will be taken sultation Government with the Bihar after the receipt of the detailed survey report, and the same e^mined, availability of funds subject to the Planning and clearance by Com mission.